

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No.332/00015/2017
In Original Application No. 332/00071/2017**

This, the 20th day of February, 2019

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Shailendra Mishra, aged about 41 years S/O Sri Ram Anurag Mishra R/O 93/63/Ka Grain Market, Ganeshganj, Lucknow.

..Applicant

By Advocate : Sri Sunil Kumar.

Vs.

Sri Shahnawaz Akhtar, Senior Superintendent of Post Offices, Lucknow Division, Lucknow.

.....Respondent

By Advocate: Sri Mahendra Kumar Shukla.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

It is contended by the learned counsel for the respondent that the order of this Tribunal dated 21.03.2017 was assailed by the respondents before the Hon'ble High Court in Writ Petition No. 10978(SB) of 2017 and on 09.05.2017, the order of this Tribunal has been set aside by the Hon'ble High Court. Accordingly, the contempt petition has become infructuous.

2. Accordingly, the contempt petition is dismissed as infructuous. Notice issued to the respondent stands discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN